

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 70 of 2014**

**Dated : 28<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Power Corporation Ltd. .... Appellant (s)**

**Versus**

**West Bengal Electricity Regulatory Commission .....Respondent (s)**

Counsel for the Appellant(s) : Ms. Abhisak B  
Mr. Vivek mathur

Counsel for the Respondent(s) : Mr. C.K. Rai

**ORDER**

At the request of the learned counsel for the parties, post the matter  
for further hearing on **15.09.2014.**

**(Rakesh Nath)  
Technical Member  
Ts/js**

**(Justice M. Karpaga Vinayagam )  
Chairperson**